					here for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	335	108169734	335	108169734	0.10				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	20	70060868580	18	61425642201	58.11		599516351	8035710028	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	78756410358	9	44097772134	41.71		33664122670	994515554	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)	22	12198038	19	8330737	0.01		108246	3759055	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	75594540			0.00			75594540	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	76	780923453	14	72350186	0.07		399990	708173277	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				<u>Annexure 9</u>
Total		464	149794164703	395	105712264992	100.00		34264147257	9817752454	